

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA NO. 85 OF 2019

IN

DFR NO. 4096 OF 2018

Dated: 23rd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

Hindustan Petroleum Corporation Limited

.... Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan
Mr. Ashwin Ramanathan

ORDER

Issue notice to Respondents on IA No. 85 of 2018 and the main appeal, returnable on 28-2-2019. Dasti, in addition, is permitted.

Permission to replace the synopsis by the Appellant is granted.

List the matter on **28-2-2019**.

**(S. D. Dubey)
Technical Member**

tpd/kt

**(Justice Manjula Chellur)
Chairperson**